

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-512**

IB-271/PB/2017

New IA/1934/2024, IA/1033/2024

**IN THE MATTER OF:**

Srei Equipment Finance Ltd.

**....Applicant**

**Vs.**

Wianxx Implex Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 7 IBC CIRP

**Order delivered on 26.04.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Ms. Payal Agrawal, Adv. in IA/1033/2024

For the Respondent :

For the RP : Mr. Rishi Singhal, Adv. in New IA/1934/2024,  
IA/1033/2024 along with RP Harsh Kumar Arora

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is listed on **02.05.2024.**

**Sd/-  
(Court Officer)**